

**Customs, Excise & Service Tax Appellate Tribunal**  
**West Zonal Bench : Ahmedabad**

**Statement of Reserved Order Pronounced in Appeals/ Applications during the month of**  
**Nov- 2015**

Sl. No.	Case No.	Party Details	Bench	Date of Reserved	Order No. & Dated
<b><u>Detail's of Appeal's</u></b>					
1	E/730/2008	Mukesh Appliances Pvt Limited - Vs- C.C.E. & S.T.-Daman		30/10/2015	Final Order No. A/11684-11685/2015 dated 18/11/2015
2	E/731/2008	Madanlal Jain -Vs- C.C.E. & S.T.-Daman		30/10/2015	Final Order No. A/11684-11685/2015 dated 18/11/2015

Sl. No.	Case No.	Party Details	Bench	Date of Reserved	Status
<b><u>Decide Application's Detail</u></b>					
1	E/ROM/10536/2015 -in- E/1070/2010	Atcom Technologies Ltd - Vs- C.C.E. & S.T.-Daman	Sh.P.K. Das,Member (Judicial)	03/08/2015	Misc Order No. M/11297/2015 dated 13/11/2015